

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi -110011

CORRIGENDUM

Subject: Corrigendum to Minutes of Norms Committee-3 Meeting No. NC/3/MEET/May/202223/3 dated 27/05/2022

Decision in respect of Case No. 97 / NC/3/MEET/May/202223/3 and 104 / NC/3/MEET/May/202223/3 in respect Advance Authorization No. 0910068850 dated 05-06-2020 and 0910068942 dated 07-07-2020 is to be read as under:

Meeting No: NC/3/MEET/May/202223/3	Date: 27/05/2022	Case No: 97/NC/3/MEET/May/202223/3
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HQ File Number:	HQRNORMREVIW00000122AM23
RA File Number:	092404000069AM21
License Number:	0910068850
Date of Authorisation Issued:	05-06-2020
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1165918153
CIF FCC:	15015043
FOB Value:	1315888434
FOB FCC:	17325720

Decision: The Committee considered the request of firm for enhancement of norms and it was observed that the earlier norms were fixed on the basis of comparative data and hence there is no possibility left for further enhancement of norms.

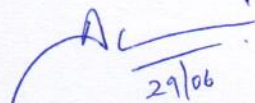
In view of above, the Committee decided to **reject** the case.

RA concerned may take further necessary action as per above decision of NC.

29/06
अजय कुमार/AJAY KUMAR
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Meeting No: NC/3/MEET/May/202223/3	Date: 27/05/2022	Case No: 104/NC/3/MEET/May/202223/3
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HQ File Number:	HQRNORMREVIW00000124AM23
RA File Number:	092404000070AM21
License Number:	0910068942
Date of Authorisation Issued:	07-07-2020
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1426987547
CIF FCC:	18377173
FOB Value:	1609556704
FOB FCC:	21192320
Decision: The Committee considered the request of firm for enhancement of norms and it was observed that the earlier norms were fixed on the basis of comparative data and hence there is no possibility left for further enhancement of norms. In view of above, the Committee decided to reject the case. RA concerned may take further necessary action as per above decision of NC.	


29/06
अजय कुमार / AJAY KUMAR
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
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